

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL**  
**PRADESH)**

NO.HC.VII-131/1994/7604/A

From :- Smti. Kanchan Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Mahmud Ahmed  
Special Judge, CBI & NIA,  
Assam, Guwahati.

Dated Guwahati the 20<sup>th</sup> December, 2018.

Sub: **Casual leave with Station leave permission.**

Ref:- Your letter No. SPL/CBI/04-17/447 dtd. 17.11.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day Casual Leave on 31.12.2018 along with station leave permission from the morning of 30.12.2018 till the morning of 02.01.2019, has been granted/✓~~rejected~~. The Special Judge, CBI, Addl. CBI Court No.1 and in his absence Special Judge, CBI, Addl.Court No. 2 and in his absence Special Judge, CBI, Addl. CBI Court No.3 will remain in charge of your court and office till your return.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

*Rohar*